

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 31

CP 82/2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **MADHAV SHRIDHAR DANDAVATE V/s**
URJA NIYOJAN PVT LTD &ORS

Under Section 241-242, 244 of the Companies Act, 2013

ORDER

1. Adv. Swapnil Sangle for the Petitioner is present and Adv. Ajay M. Antarkar for the Respondent No. 2 is also present.
2. Ld. Counsel for the Petitioner submits that he has entered into appearance recently and seeks to place on record the Vakalatnama.
3. List this matter on **26.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/